

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No215 IA 177 of 2021
ITEM No216 IA 178 of 2021
CP(IB) 482 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Elcen Machines Pvt Ltd
V/s
MAKTEL Power Ltd

.....Applicant

.....Respondent

Order delivered on ..08/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Arjun Padhiyar.
For the Respondent : Advocate, Ms. Acharya Shrikrishna.

ORDER

IA 177 of 2021

Learned counsel for the applicant states that the arguing counsel, Mr. Atul Sharma is appearing before the Hon'ble Gujarat High Court and seeks Passover. Passover is not possible.

IA 178 of 2021

Learned counsels for Applicant as well as for Respondent seek adjournment by consent.

List on 30.05.2022

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**